



**STANDING COMMITTEE ON  
CHEMICALS & FERTILIZERS  
(2015-16)**

**SIXTEENTH LOK SABHA**

**MINISTRY OF CHEMICALS AND FERTILIZERS  
(DEPARTMENT OF PHARMACEUTICALS)**

*[Action Taken by the Government on the Observations/Recommendations  
contained in the Twelfth Report of the Standing Committee on Chemicals and  
Fertilizers (Sixteenth Lok Sabha) on the Subject Functioning of National Institutes of  
Pharmaceuticals Education and Research (NIPER)  
Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals)]*



**REPORT**

**LOK SABHA SECRETARIAT  
NEW DELHI**

FEBRUARY, 2016/ PHALGUNA, 1937 (SAKA)

**EIGHTEENTH REPORT**

**STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS  
(2015-16)**

**SIXTEENTH LOK SABHA**

**MINISTRY OF CHEMICALS AND FERTILIZERS  
(DEPARTMENT OF PHARMACEUTICALS)**

*[Action Taken by the Government on the Observations/Recommendations  
contained in the Twelfth Report of the Standing Committee on Chemicals and Fertilizers  
(Sixteenth Lok Sabha) on the Subject Functioning of National Institutes of Pharmaceuticals  
Education and Research (NIPER) Ministry of Chemicals and Fertilizers  
(Department of Pharmaceuticals)]*

Presented to Lok Sabha on 25.02.2016

Laid in Rajya Sabha on 25.02.2016



**LOK SABHA SECRETARIAT  
NEW DELHI**

**FEBRUARY, 2016/ PHALGUNA, 1937 (SAKA)**

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**COMPOSITION OF THE STANDING COMMITTEE ON CHEMICALS & FERTILIZERS  
(2015-16)**

**Shri Anandrao Adsul - Chairperson**

**MEMBERS  
LOK SABHA**

2. Shri Idris Ali
3. Smt. Anju Bala
4. Shri B.N. Chandrappa
5. Shri Sankar Prasad Datta
6. Smt. Veena Devi
7. Shri R.Dhruvanarayana
8. Shri Innocent
9. Shri K. Ashok Kumar
10. Shri Kamalbhan Singh Marabi
11. Shri Chhedi Paswan
12. Smt. Kamala Devi Patle
13. Shri Rajendran S.
14. Shri Kotha Prabhakar Reddy
15. Shri Chandu Lal Sahu
16. Dr. Kulamani Samal
17. Dr. Uma Saren
18. Dr. Krishna Pratap Singh
19. Shri Taslimuddin
20. Smt. Rekha Arun Verma
21. Shri Baker George

**RAJYA SABHA**

22. Shri Biswajit Daimary
23. Dr. M.S. Gill
24. Shri Sanjay Dattatraya Kakade
25. Shri Mansukh L. Mandaviya
26. Shri Narayan Lal Panchariya
27. Shri K. Parasaran
28. Shri Garikapati Mohan Rao
29. Shri Palvai Govardhan Reddy
30. Dr. Sanjay Sinh
31. Shri Abdul Wahab

**SECRETARIAT**

- |    |                            |   |                  |
|----|----------------------------|---|------------------|
| 1. | Smt. Rashmi Jain           | - | Joint Secretary  |
| 2. | Shri Anil Kumar Srivastava | - | Director         |
| 3. | Smt. Emma C. Barwa         | - | Deputy Secretary |
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## INTRODUCTION

I, the Chairperson Standing Committee on Chemicals and Fertilizers (2015-16) having been authorised by the Committee to present the Report on their behalf, present this Eighteenth Report (Sixteenth Lok Sabha) on Action Taken by the Government on the observations/recommendations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Standing Committee on Chemicals and Fertilizers (2014-15) on the subject Functioning of National Institutes of Pharmaceutical Education and Research (NIPER) of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).

2. The Twelfth Report (Sixteenth Lok Sabha) of the Standing Committee on Chemicals and Fertilizers was presented to Lok Sabha on 12.8.2015. The Action Taken replies of Government to all observations/recommendations contained in the Report were received on 4.1.2016. The Standing Committee on Chemicals and Fertilizers (2015-2016) considered and adopted this Report on Action Taken Replies at their sitting held on 28 January, 2016..

3. An analysis of the Action Taken by the Government on the observations/recommendations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Committee is given in Appendix-II.

4. For facility of reference and convenience, the comments of the Committee have been printed in bold letters in the body of the Report.

**NEW DELHI;**  
**17 FEBRUARY, 2016**  
**28 PHALGUNA , 1937 (Saka)**

**(ANANDRAO ADSUL)**  
**Chairperson**  
**Standing Committee on**  
**Chemicals and Fertilizers**

## REPORT

### CHAPTER I

This Report of the Standing Committee on Chemicals and Fertilizers deals with the action taken by the Government on the Observations/Recommendations contained in the Twelfth Report (Sixteenth Lok Sabha) of the Committee on the subject Functioning of National Institutes of Pharmaceutical Education and Research of the Ministry of Chemicals & Fertilizers (Department of Pharmaceuticals) which was presented to Lok Sabha on 12.8.2015. In all, the Committee made 6 Observations / Recommendations in the Report.

2. Ministry of Chemicals & Fertilizers (Department of Pharmaceuticals) were requested to furnish replies to the Observations / Recommendations contained in the Twelfth Report within three months from the date of presentation of the Report, i.e., by 12.11.2015. The Action Taken Replies of the Government in respect of all the 6 Observations / Recommendations contained in the Report have been received from the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals) vide their O.M. No. F.No.50012/2/2012-NIPER (Vol.I) dated 4.1.2016. These Replies have been categorized as follows:-

- |       |   |                             |
|-------|---|-----------------------------|
| (i)   | Observations/Recommendations that have been accepted by the Government :-<br>Sl.Nos. 1 and 2  | (Total =2 )<br>Chapter II   |
| (ii)  | Observations/Recommendations which the Committee do not desire to pursue in view of the Government's replies :-<br>Sl.No.Nil              | (Total =Nil)<br>Chapter III |
| (iii) | Recommendations / Observations in respect of which replies of the Government have not been accepted by the Committee :-<br>Sl.No. 3 and 5 | (Total = 2 )<br>Chapter IV  |
| (iv)  | Observations/Recommendations in respect of which final replies of the Government are still awaited :-<br>Sl.Nos. 4 and 6                  | (Total =2)<br>Chapter V     |

3. The Committee desire that the Action Taken Notes on the Observations / Recommendations contained in Chapter-I of this Report and the Final Replies in respect of Observations / Recommendations contained in Chapter IV and V for which have not been accepted or replies are still awaited should be furnished expeditiously.

4. The Committee will now deal with action taken by the Government on all the Observations/Recommendations which still require reiteration or merit comments.

## A. Need for optimum allocation of funds for NIPERs

### Recommendation No.1

5. While noting significantly less allocation of funds to NIPERs, the Committee had recommended as under:-

“The Committee observed that the total budgetary allocation for NIPERs under BE 2012-13, 2013-14 and 2014-15 was Rs.121.55 crore, Rs.112.07 crore and Rs.124.03 crore, respectively. But the allocation was significantly reduced to Rs.80.77 crore, Rs.64.84 crore and Rs.56.42 crore, respectively at RE stage. The Committee also note that for the year 2015-16, as against the demand of the Department for Rs.1075.41 crore, the Ministry of Finance has provided only Rs.169.44 crore which is not at all sufficient for the NIPERs. Thus, the Committee are distressed to note that the Department is not getting the budgetary allocation commensurate with the projected requirement for the NIPERs. According to the Department, non-starting of construction of activities for NIPER Campus, non-creation of regular posts in new NIPERs and complex fund releasing system, are the reasons for reduction in allocation of funds to NIPERs at RE stage. The Committee also note that the Budget Speech for 2015-16 proposes three new NIPERs in Maharashtra, Rajasthan and Chhattisgarh but no budget provision has been made for them. The Committee are apprehensive that in the absence of adequate funds, it will be difficult for the Department to set up adequate and strong infrastructure for smooth running and functioning of NIPERs and to achieve its avowed objectives to nurture and promote quality and excellence in pharmaceutical education and research. The Committee are of the strong view that it is the responsibility of the Department to convince the Ministry of Finance ensuring optimum allocation of funds and to prepare a roadmap, in coordination with all stakeholders, for smooth execution of its projects. The Committee, therefore, recommends that the Department should strongly place its case before the Ministry of Finance to allocate budgetary allocation commensurate with the requirement for NIPERs. The Committee also recommend that the Department should also make concerted and coordinated efforts to address the constraints which are impeding the effective execution of NIPER projects and set up an institutional mechanism to monitor rigorously the progress of projects. The Committee would like to be apprised of the initiatives undertaken by the Department and the progress made in this regard”.

### Reply of the Government

6. In reply to the above recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

“The Department has taken a number of measures both to streamline Fund release system and to start construction projects of all new NIPERs and renovation of NIPER-Mohali. Under the new fund release system, this year till November, 2015 Rs.95.632 Cr was released against Rs.35.41 Cr during 2014-15 & Rs.45.07 Cr during 2013-14 illustrating the success of new initiative.

2. During the financial year 2015-16 an amount of Rs.210.00 Cr was allocated to the Department. However, there is a drastic cut of Rs.60.00 Cr and at RE stage only Rs.150.38 Cr has been allocated. As far as NIPER Division is concerned Rs.95.632 Cr has been released against allocation of Rs.141.96 Cr at BE stage. Request for allocation of additional funds will be demanded at 3<sup>rd</sup> Supplementary stage.

3. On optimum allocation:-

-DOP has been requesting for adequate allocation considering construction of NIPERs & faulty allocation but the actual budgetary allocation are very low.

-For 2016-17, Department submitted a proposal of Rs.1464.203 Cr. under Plan head.

4. Regarding new projects construction, NIPER-Guwahati project's foundation was laid on 30<sup>th</sup> May, 2015. Minimum annual requirement for NIPER-Guwahati is Rs.100 Cr. Short of funds badly affected Guwahati project. Similarly, NIPER-Ahmedabad foundation was laid on 16<sup>th</sup> December, 2015. Foundation for other NIPERs are in pipeline. Besides, SFC has approved Rs.249.00 Cr. Project for NIPER-Mohali but no money could be released for want of funds. The Finance Ministry has been repeatedly impressed about the serious situation. It is afraid that non-provision of adequate budgetary allocation & release is badly affecting the credibility of systems”.

#### **Comments of the Committee**

7. The Committee had noted that the Department is not getting the budgetary allocation commensurate with the projected requirement for the NIPERs. The Committee also noted that the Budget Speech for 2015-16 proposes three new NIPERs in Maharashtra, Rajasthan and Chhattisgarh but no budget provision has been made for them. The Committee, had therefore, recommended that the Department should strongly place its case before the Ministry of Finance to allocate budgetary allocation commensurate with the requirement for NIPERs. The Committee also recommended that the Department should also make concerted and coordinated efforts to address the constraints which are impeding the effective execution of NIPER projects and set up an institutional mechanism to monitor the progress of projects rigorously. The Department in its Action Taken Reply stated that a number of measures has been taken both to streamline Fund release system and to start construction projects of all new NIPERs and renovation of NIPER-Mohali. Minimum annual requirement for NIPER-Guwahati is Rs.100 Cr. Shortage of funds badly affected Guwahati project. Similarly, NIPER-Ahmedabad foundation was laid on 16<sup>th</sup> December, 2015. Foundation for other NIPERs are in pipeline. Besides, SFC has approved Rs.249.00 Cr. Project for NIPER-Mohali but no money could be released for want of funds. The Department has further stated that the Finance Ministry has been repeatedly impressed about the serious situation as non-provision of adequate budgetary allocation & release is badly affecting the credibility of systems. The Committee therefore, recommend to take up the matter with the Ministry of Finance at the highest level to get adequate budget for NIPER. The Committee would also recommend to improve the performance of NIPERs and optimum utilisation of funds so that there may be no ground for less allocation of funds for NIPERs.

**B. Need for regular staff for academic and non-academic posts in all NIPER Institutes.**

#### **Recommendation No.2**

8. While stressing the need for regular staff for academic and non-academic staff, the Committee had recommended as under:-

“The Committee note that NIPERs offer courses to students in the Post Graduate level and PhD level in various disciplines like Biotechnology, Medicinal chemistry, Pharmaceuticals,



Pharmacy Practice, Pharmacology & Toxicology etc. and the degrees offered by the NIPERs are well accepted in the pharmaceutical industries and institutions. A large number of passed out students are absorbed in companies and research institutes across the country as well as in abroad. While a number of these students are placed in responsible positions by the pharmaceutical industries through campus placements, others are pursuing higher education in reputed national and international institutions. However, the Committee are deeply distressed to note that except NIPER, Mohali and NIPER, Ahmedabad, all other NIPERs do not have regular/permanent/sanctioned faculty and staff and these NIPERs are running with the faculty and staff either on contractual basis or faculties invited from mentor institutes or other reputed institutes like PGI, Chandigarh, Guwahati University, Dibrugarh University etc. Even in NIPER, Mohali which has a complement of 73 sanctioned posts for non-academic side, only 46 posts are filled up and the remaining 27 posts right from the top level of Director to the lowest level of Assistant or Clerk/Typist are vacant. Similarly as per the information furnished to the Committee, 2 posts of Professor, 9 posts of Associate Professor and 23 posts of Assistant Professor are vacant in NIPER, Mohali. The Committee strongly feel that in the absence of regular staff, academic or non-academic, NIPERs could not be expected to attain excellence and quality in the field of pharmaceutical education and research. It is, therefore, imperative that all the regular/sanctioned posts are filled up without further delay. During the course of evidence, the Secretary of the Department of Pharmaceuticals had accepted that inadequate man power is one of the major constraints or critical issue which has hindered the growth of these institutions and needs to be decided. In this context, the Committee were informed that the Department of Pharmaceuticals has constituted an Academic Standard Committee on 27<sup>th</sup> March 2015 which is mandated to recommend the number of faculties and staff for creation of posts for all NIPERs except NIPER, Mohali. During the course of evidence, the Committee were informed that the Committee has finalized the report and they will be handing over the report within a week. On the basis of the report, the Department will create a number of teaching as well as non-teaching posts for all NIPERs and thereafter, the Department would be empowered to fill up the vacancies. It has also been committed that all these NIPERs will have required teaching as well as non-teaching staff with in a period of six months. Further, the Department has constituted a Search-cum-Selection Committee for selecting candidates for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli. An advertisement seeking applications for the post of Directors has been issued on 01.07.2015 and the last date was 31.07.2015. According to the Department, the process of selection is expected to be completed in 3 months. It was also informed to the Committee that in case of NIPER, Mohali, a High Level committee has been constituted under the chairmanship of Secretary (Pharma) which is examining the appointment of each employee and the whole exercise is expected to be completed by the end of August 2015. In case of other NIPERs, once posts are created recruitment of regular faculty will be taken up. In view of the foregoing, the Committee recommend that the process of selection for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli and for creation of requisite number of posts for all NIPERs except NIPER, Mohali and subsequent recruitment of suitable candidates to man these posts may be expedited within a fixed time frame. The Committee hope and trust that once these posts are filled up, NIPERs will be able to augment its efficiency to attain academic excellence and achieve its avowed objectives in the field of pharmaceutical education and research for which they were established in the country. The Committee would like to be apprised of the progress made in this regard.”

### **Reply of the Government**

9. In reply to the afore-mentioned recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

“Department of Pharmaceuticals has been taking up a number of measures to fully operationalize NIPERs viz.,

- (i) Constituted Search-cum-Selection Committee for the appointment of Directors at NIPER-Mohali, Guwahati, Hajipur, Hyderabad & Raebareli and it is expected that work is completed by January, 2016. The matter is being pursued with Search-cum-Selection Committee to expedite the process. Already regular Directors are there at NIPER-Ahmedabad & Kolkata.
- (ii) Constituted Academic Standing Committee to set norms for opening Departments and on number of faculty & other posts in NIPERs. It is expected that the committee will submit its report within the month of December, 2015. There upon Department will submit proposals to Ministry of Finance for creation of sanction posts immediately.
- (iii) Regarding NIPER-Mohali regularization of employees, the matter is being expedited in consultation with other Departments.”.

### **Comments of the Committee**

**10. The Committee were distressed to note that except NIPER, Mohali and NIPER, Ahmedabad, all other NIPERs do not have regular/permanent/sanctioned faculty and staff and these NIPERs are running with the faculty and staff either on contractual basis or faculties invited from mentor institutes or other reputed institutes. The Committee strongly felt that in the absence of regular staff, academic or non-academic, NIPERs could not be expected to attain excellence and quality in the field of pharmaceutical education and research. The Committee were earlier informed that the Department of Pharmaceuticals has constituted an Academic Standard Committee on 27<sup>th</sup> March 2015 which is mandated to recommend the number of faculties and staff for creation of posts for all NIPERs except NIPER, Mohali. It was also informed that the Committee has finalized the report and they will be handing over the report within a week. On the basis of the report, the Department will create a number of teaching as well as non-teaching posts for all NIPERs and thereafter, the Department would be empowered to fill up the vacancies. It has also been committed that all these NIPERs will have required teaching as well as non-teaching staff with in a period of six months. Further, the Department has constituted a Search-cum-Selection Committee for selecting candidates for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli. An advertisement seeking applications for the post of Directors has been issued on 01.07.2015 and the last date was 31.07.2015. According to the Department, the process of selection is expected to be completed in 3 months. It was also informed to the Committee that in case of NIPER, Mohali, a High Level committee has been constituted under the chairmanship of Secretary (Pharma) which is examining the appointment of each employee and the whole exercise is expected to be completed by the end of August 2015. In case of other NIPERs, once posts are created, recruitment of regular faculty will be taken up. In view of the foregoing, the Committee had recommended that the process of selection for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli and for creation of requisite number of posts for all NIPERs except NIPER, Mohali**

and subsequent recruitment of suitable candidates to man these posts may be expedited within a fixed time frame.

In this regard, the Department in their Action taken Reply, stated that it has been taking up a number of measures to fully operationalize NIPERs viz., Constituted Search-cum-Selection Committee for the appointment of Directors at NIPER-Mohali, Guwahati, Hajipur, Hyderabad and Raebareli and it is expected that work is completed by January, 2016. The Department of Pharmaceuticals have also Constituted Academic Standing Committee to set norms for opening Departments and on number of faculty and other posts in NIPERs and the committee will submit its report within the month of December, 2015. Thereupon Department will submit proposals to Ministry of Finance for creation of sanction posts immediately. Regarding NIPER- Mohali regularization of employees, the matter is being expedited in consultation with other Departments. While appreciating the efforts made by Department of Pharmaceuticals, the Committee observe that by now the work relating to search cum selection Committee should have been finalized and the Academic standing Committee Report should also have been submitted to Ministry of Finance for sanctioning of the post. The Committee, therefore, stress that all out effort should be made to expedite the process. The Committee would like to be apprised about the latest status in this regard.

**C. Need for Recognition M.S. Pharma Degree Course of NIPER by UGC**

**Recommendation No.3**

11. While stressing for need for recognition of M.S. Pharma Degree course by UGC, the Committee had recommended as under:-

“The Committee note that NIPER has been given statutory recognition by an act of Parliament and declared as an Institute of National Importance. NIPERs are awarding degrees under NIPER Act, 1998. These degrees awarded by NIPERs are recognized by the Indian and foreign universities and students passed out from these institutes are well placed in Indian and foreign Pharmaceuticals industries. However, the Committee are distressed to note that M.S.Pharma degree awarded by NIPERs is not recognized by the University Grants Commission (UGC). The Committee are of the view that the courses offered by NIPERs are of wide importance and non-recognition of degrees viz M.S.Pharma degree by UGC, will adversely affect the career prospects of the students holding the degree. Non-recognition of the degree would also raise suspicion on the quality of education being imparted by NIPERs and may in turn affect the quantum of package being given to the passed out students on their placements by the companies. However, the Committee were informed that the Department has taken up the matter with UGC and Ministry of HRD and the same is expected to be resolved very soon. Notwithstanding the position stated above, the Committee would like to recommend that the Department should vigorously pursue the case and impress upon UGC and Ministry of HRD to grant recognition to degree awarded by NIPER under NIPER Act, 1998 without further loss of time to save the career prospects of several students passed out from these institutes. The Committee would like to be apprised of the progress made in this regard”.

## Reply of the Government

12. In reply to the afore-mentioned recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

“To sort out the matter a meeting under the Chairmanship of Secy (P) was held on 6.8.2015. Secretary UGC attended the meeting but could not assure UGC recognition despite the fact the M.S degrees are being awarded by IISERs & IITs. Pharmacy Council of India has already recognized the degree and uploaded at their website. AICTE has already been requested to issue an advisory on NIPERs degree to be honoured by AICTE approved Institutes”.

## Comments of the Committee

13. **The Committee are distressed to note that M.S.Pharma degree awarded by NIPERs is not recognized by the University Grants Commission (UGC). The Committee are of the view that the courses offered by NIPERs are of wide importance and non-recognition of degrees viz M.S.Pharma degree by UGC, will adversely affect the career prospects of the students holding the degree. Non-recognition of the degree would also raise suspicion on the quality of education being imparted by NIPERs and may in turn affect the quantum of package being given to the passed out students on their placements by the companies. The Committee were earlier informed that the Department has taken up the matter with UGC and Ministry of HRD and the same is expected to be resolved very soon. But in their Action Taken Reply, the Department has stated that a meeting under the Chairmanship of Secy (P) was held on 6.8.2015. Secretary UGC attended the meeting but could not assure UGC recognition despite the fact the M.S degrees are being awarded by IISERs & IITs. The Committee would therefore like to know the reason for this anomaly and reiterate that the Department should vigorously pursue the case and impress upon UGC and Ministry of HRD to grant recognition to degree awarded by NIPERs under NIPER Act, 1998 without further loss of time to save the career prospects of several students passed out from these institutes. The Committee would like to be apprised of the progress made in this regard.**

**D. Need for Infrastructure Facility at NIPER Institutes.**

## Recommendation No.4

14 While observing that the Department should vigorously pursue with respective State Governments to allocate land for construction of campuses, the Committee had recommended as under:-

“The Committee are deeply anguished to know that except NIPER-Mohali, presently all the six New NIPERs are still functioning with the assistance of Mentor Institutes even after a lapse of more than 7 years since 2007-2008. The Committee note that while the construction work of NIPER, Guwahati campus has since started from 30.05.2015, the construction work of NIPER, Ahmedabad is likely to start shortly. For NIPER, Hyderabad, the land has been given by the State Government in Genome Valley but a decision is yet to

be taken as to whether the institute be set up in Genome Valley or in the IDPL complex itself where the institute is presently functioning. In the context of NIPER, Hajipur, the Committee note that the Institute is running under the mentorship of Rajendra Memorial Research Institute of Medical Sciences, Patna. The State Government of Bihar was requested for allotment of 100 acre land free of cost, for setting up NIPER at Hajipur. However, in spite of the matter being followed up with the State Government at Chief Minister and Chief Secretary level, the land has not been allotted for setting up full-fledged NIPER Campus at Hajipur. It was advised by the State that the institution may proceed with vertical construction on 12.43 acres of land already in possession of NIPER, Hajipur, along with 3 buildings. However, the existing area of land was not found sufficient for the purpose. The matter has again been taken up at the highest level but the issue is yet to be settled satisfactorily. As regards, NIPER, Kolkata, the State Government has allotted about 35 acres of land, free of cost for construction of NIPER Kolkata but demanded Rs.30.10 crores as development charges which can not be paid by the Ministry as the same is against the mandate of Cabinet Note. The matter is being pursued by the Department with the State Government at Chief Minister level and the same is yet to be resolved. In the context of NIPER, Raebareli, the Committee note that approximately 50 acres Land has been transferred in the institute's name. The Committee were also apprised by the Department during the course of oral evidence that State Government of Tamil Nadu has provided 100 acres of land for NIPER Institute at Madurai and the Department of Pharmaceuticals has immediately taken over the land and the process of construction of NIPER is being started. In view of the foregoing, the Committee are not satisfied with the snail's pace progress in the construction of campuses for New NIPERs. The very fact that even after a lapse of more than 7 years, these institutions do not have their own campuses clearly reflects the failure of the Department for timely acquisition of land for construction of campuses. Needless to say, in the absence of requisite infrastructure facilities, it would be difficult for NIPERs to achieve the quality and capability in the field of pharma education and research. The Committee, therefore, recommend that the Department should vigorously pursue with the respective State Governments to allocate land of requisite dimension within a fixed time frame and for this purpose the Department may consider to create a Special Cell to monitor and pursue vigorously with the States for acquisition of land. The Committee also recommend that the process of construction work in respect of NIPERs for which land has already been acquired should be expedited and be completed with in a fixed time frame. The Committee would like to be apprised of the initiatives taken by the Department in this regard”.

### **Reply of the Government**

15. In reply to the afore-mentioned recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

1. NIPER-Raebareli -Government of U.P has allocated 50 acres of land for NIPER, Raebareli.
2. NIPER-Kolkata -Government of West Bengal has been requested to allocate 100 acres of land free of cost without encumbrance. The matter has been followed up vigorously with the State Government. However, response from the State Government is yet to be received. Both Union Minister & Secretary have taken up the matter with Chief Minister of West Bengal & Chief Secretary respectively. Regrettably, the Government of West Bengal earlier allocated 35 acres and now offers only 30 acres. The 30 acres is totally insufficient. Recently, Union Minister (C&F) has written a letter dated 10.12.2015 to the Chief Minister, Government of West Bengal and similarly Secretary(Pharma) has also written to the Chief Secretary of West Bengal to allocate 100 acres of land at Kalyani. The matter is being pursued with State Government.
3. NIPER, Hajipur (Bihar)

I. Based on the firm assurances given in writing by the State Government of Bihar for allotment of 100 acre land free of cost, vide letter No. dated 29/5/2006 and 28/8/2006 by the Industrial Development Commissioner Govt. of Bihar this Department set up NIPER at Hajipur in 2007 under the mentorship of Rajendra Memorial Research Institute of Medical Sciences (RMRIMS), Patna. Since, 2007, NIPER is functioning in the EPIP Campus, BIADA Industrial Area, Hajipur. State Govt. has, however, not yet allotted the land for setting up full-fledged NIPER Campus at Hajipur, in spite of the matter being followed up with the State Govt. at Chief Minister and Chief Secretary level.

II In the Eastern Zonal Council meeting held on 16.01.2015 chaired by Union Home Minister, the matter was taken up and State Government reiterated their view that 50 acre of land around Patna is not available and that the NIPER campus at the present site may be constructed vertically. However, Director, NIPER, Hajipur pleaded that the existing area of land will be insufficient as staff quarters and research programs, sports facility etc need more space.

III. Establishment of NIPER will be a great addition to the educational infrastructure of any State. However, since 2007 NIPER, Hajipur is functioning from the premise of its mentor institute, and facing acute shortage of accommodation and is unable to plan construction of full-fledged campus for providing inter-alia all essential infrastructure facilities essential for quality education at Post Graduate level and Ph.D in Pharmaceutical Sciences.

IV. DO letters have also been written on 29.6.2015 and 8<sup>th</sup> September, 2015 by Hon'ble Minister (C&F) to the Chief Minister of Bihar.

#### **Comments of the Committee**

**16. Expressing concern over the delay in construction of NIPER Campuses, the Committee had noted that all six new NIPERs are still functioning with the assistance of Mentor Institutes. The Committee, therefore stressed and recommended that the Department should vigorously and relentlessly pursue the matter with the respective State Governments for allotment of land for construction of NIPER campuses in their States. The Committee note while Government of Uttar Pradesh has allocated 50 acres of land for NIPER Raebareli, the Government of Bihar is yet to allocate land for NIPER Hajipur despite their initial firm assurance for 100 acres of land. In respect of NIPER Kolkata the land allocated is quite insufficient. The Committee have also been apprised that matter has been taken up at the highest level both with the Government of Bihar and West Bengal. The Committee, also note that in Madurai 100 acres of land has been made available by the Government of Tamil Nadu but the Action Taken Reply is silent about the progress of construction of NIPER Campus in Madurai. The Action Taken Reply is also silent about the latest status of NIPER Hyderabad and NIPER Ahmadabad.**

**From the foregoing the Committee observe that though the land has been allocated for NIPER Raebareli and NIPER Madurai but the work is yet to start. While in case of Bihar and West Bengal matter is still being pursued with respective State Governments for allocation of land. The Committee, therefore, recommend that work regarding the construction of NIPER Raebareli and Madurai should be started without any delay and in**

respect of Bihar and West Bengal matter may again be sorted out for early allocation of land. In case of NIPER Hyderabad, the Committee recommend that final decision of location of NIPER complex should be taken at the earliest and preferably, it may be continued at IDPL campus and accordingly the construction work be started . For NIPER Ahmedabad, the Committee, hope that work would have been started by now. The Committee would therefore like to be apprised of the initiatives taken or being undertaken by the Department and the progress made in this regard.

**E. Need for Good and Standard Hostel facilities at NIPER institutes.**

#### **Recommendation No.5**

17. While emphasizing the need for good and standard hostel facilities to the students of NIPER Institutes, the Committee had recommended as under:-

“The Committee are distressed to note that most the NIPERs do not have adequate hostel facilities. In NIPER, Ahmedabad, separate hostel facility on double sharing basis to both boys and girls is hired as the mentor institute also does not have the hostel facility. In respect of NIPER-Guwahati, hostel facility on double sharing basis to both boys and girls has been provided on temporary basis. NIPER, Raebareli is operating in two places and therefore, hostels on sharing basis have been provided in rented accommodations. During the course of evidence, the Secretary of the Department has accepted the fact that the hostel facilities are not up to the standard and unless new buildings are constructed, it would be difficult to address the problem immediately. Further, due to lack of standard hostel facilities, NIPERs are not able to increase intake of students for admission in various disciplines run by the institutes. In this regard the committee are not convinced with the explanation of the Department on the issue. The Committee, therefore, recommend that good and standard hostel facilities should be provided to the students who intend to pursue their higher education in various disciplines offered by NIPERs. The Committee would like to be apprised of the action taken in this matter”.

#### **Reply of the Government**

18. In reply to the afore-mentioned recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

“At present except NIPER, Mohali all NIPERs are functioning under mentor Institutes using temporary hostel facility. Nevertheless, all the NIPERs are directed to provide good and standard hostel facilities within the limitations. NIPER-Hyderabad is using old IDPL students hostel for its own students”.

#### **Comments of the Committee**

19. The Committee are distressed to note that most the NIPERs do not have adequate hostel facilities. During the course of evidence, the Secretary of the Department has accepted the fact that the hostel facilities are not up to the standard and unless new buildings are constructed, it would be difficult to address the problem immediately. Further, due to lack of standard hostel facilities, NIPERs are not able to increase intake of students for admission in various disciplines run by the institutes. The Committee,

therefore, recommended that good and standard hostel facilities should be provided to the students who intend to pursue their higher education in various disciplines offered by NIPERs. In their Action Taken Reply the Department has stated that all the NIPERs are directed to provide good and standard hostel facilities within the limitations. The Committee are distressed with the generalized reply. The Committee are of the view that simply directing NIPER to provide good and standard hostel facilities would not suffice but strong monitoring backed by financial support can only upgrade the standard of hostel facilities. The Committee, therefore, recommend, that the Department should vigorously pursue the matter of construction of hostel facilities and would like to be apprised of the initiatives taken or being undertaken by the Department and the progress made in this regard.

#### **F. Research and Development Programme**

##### **Recommendation No.6**

20. With the objective of improving the quality of research activity carried out by NIPER Institutes, the Committee had recommended as under:-

“The committee note that NIPERs conduct regular education programmes for academia and industry in various disciplines and help the Indian Pharmaceutical Industry in solving Research & Development (R&D) related requirements. NIPER, Mohali has identified certain diseases which are neglected by the Western world but are of immense importance in India and the rest of the developing world, as its thrust areas. These are tuberculosis, malaria, kalaazar and the lifestyle disease diabetes. Besides, NIPER, Mohali also carries out research in the areas of drug development, delivery and formulations, natural products and traditional medicine, etc. In NIPER, Ahmedabad more than 200 new chemical entities of leads are designed, synthesized and screened for diabetes, tuberculosis and anti-cancer potential. NIPER-Guwahati conducts research in different areas of pharmaceutical sciences keeping in view the national and local leads in the fields of Biotechnology, Pharma Practice and Pharmacology. In NIPER Hajipur research work is being carried out in the fields of Biotechnology, Pharmacoinformatics and Biostatistics. In NIPER, Hyderabad the research activities are mainly focused on Integrated Drug Discovery Programmes aimed at discovering new drug candidates in Cancer, Inflammatory Diseases, Metabolic disorders and Infectious diseases, Computer Aided Drug Design to support the medicinal chemistry in designing new chemical entities, development of various in vitro and in vivo biological screens for evaluating the synthesized new chemical entities, Drug Metabolism and Pharmacokinetic studies (DMPK), Development of novel process technologies for bulk drugs, Intermediate and APIs and Novel drug Delivery Systems: Nanotechnologies. NIPER, Mohali has also published 1950 research papers. Similarly, NIPER, Ahmedabad has published 58 and NIPER, Guwahati has published 50 research papers. NIPER Hajipur, NIPER Hyderabad, NIPER Kolkata and NIPER Raebareli have published 13, 150, 16 and 14 research papers respectively. Notwithstanding the position stated above, the fact remains that most of the NIPER institutes lack state of the art infrastructure for undertaking research work. Research infrastructure in NIPER, Mohali has become obsolete and needs comprehensive overhauling/innovation. In NIPER, Ahmedabad infrastructure i.e. laboratory, equipment etc., require augmentation. NIPER, Guwahati lacks basic infrastructure for research such as animal house, biotechnology laboratory and students are using library and other infrastructural facilities of Mentor Institution and the same is the case in NIPER, Kolkata and NIPER, Rae Bareli where no research activity is being



carried out. The Committee also note that not a single patent has been filed/approved by NIPERs with the exception of NIPER, Mohali. This clearly shows that the quality of research work being undertaken by NIPERs in pharma sector is not upto to mark. The Committee feel that the research in medicine and Pharmaceuticals sector is critical for developing country like India where qualitative and economical drug availability is important for common people. The Committee, therefore, recommend, that all NIPERs should be equipped with state of the art research infrastructure and facilities so that they could undertake research work in areas of drug development, and formulations, etc. resulting in high quality drugs and medicines which are affordable to the common man. The Committee would like to apprised of the initiatives undertaken by the Department in this regard”.

### **Reply of the Government**

21. In reply to the afore-mentioned recommendation of the Committee, the Department of Pharmaceuticals has stated as under:-

“Except Mohali all NIPERs operated from Mentor Institutes. Besides, inadequate budgetary allocations is affecting the R&D of NIPERs in their construction & manpower. The matter has been rigorously pursued with Ministry of Finance. For 2016-17 Department submitted a proposal of Rs.1464.203 Cr for NIPER”.

### **Comments of the Committee**

22. **The Committee noted that NIPERs conduct regular education programmes for academia and industry in various disciplines and help the Indian Pharmaceutical Industry in solving Research & Development (R&D) related requirements. NIPER, Mohali has identified certain diseases which are neglected by the Western world but are of immense importance in India and the rest of the developing world, as its thrust areas. NIPER-Guwahati conducts research in different areas of pharmaceutical sciences keeping in view the national and local leads in the fields of Biotechnology, Pharma Practice and Pharmacology. In NIPER Hajipur research work is being carried out in the fields of Biotechnology, Pharmaco informatics and Biostatistics. In NIPER, Hyderabad the research activities are mainly focused on Integrated Drug Discovery Programmes aimed at discovering new drug candidates in Cancer, etc. The Committee also observed that most of the NIPER institutes lack state of the art infrastructure for undertaking research work. Research infrastructure in NIPER, Mohali has become obsolete and needs comprehensive overhauling/innovation. In NIPER, Ahmedabad infrastructure i.e. laboratory, equipment etc., require augmentation. NIPER,Guwahati lacks basic infrastructure for research such as animal house, biotechnology laboratory and students are using library and other infrastructural facilities of Mentor Institution and the same is the case in NIPER, Kolkata and NIPER, Rae Bareli where no research activity is being carried out. The Committee also noted that not a single patent has been filed/approved by NIPERs with the exception of NIPER, Mohali. In their Action Taken Reply the Department has stated that in addition to not having their own building in all NIPERs except Mohali, inadequate budgetary allocations is also affecting the R&D of NIPERs and their manpower. The matter has been**

**rigorously pursued by Department of Pharmaceuticals with Ministry of Finance. For 2016-17 Department submitted a proposal of Rs.1464.203 Cr for NIPERs. The Committee, therefore, desire that the Department should vigorously pursue the issue with the Ministry of Finance with facts and figure to bring it to logical conclusion. The Committee would like to be apprised of the action taken by the Department in this regard.**

## CHAPTER - II

### OBSERVATIONS / RECOMMENDATIONS WHICH HAVE BEEN ACCEPTED BY THE GOVERNMENT

#### Recommendation No.1

The Committee observed that the total budgetary allocation for NIPERs under BE 2012-13, 2013-14 and 2014-15 was Rs.121.55 crore, Rs.112.07 crore and Rs.124.03 crore, respectively. But the allocation was significantly reduced to Rs.80.77 crore, Rs.64.84 crore and Rs.56.42 crore, respectively at RE stage. The Committee also note that for the year 2015-16, as against the demand of the Department for Rs.1075.41 crore, the Ministry of Finance has provided only Rs.169.44 crore which is not at all sufficient for the NIPERs. Thus, the Committee are distressed to note that the Department is not getting the budgetary allocation commensurate with the projected requirement for the NIPERs. According to the Department, non-starting of construction of activities for NIPER Campus, non-creation of regular posts in new NIPERs and complex fund releasing system, are the reasons for reduction in allocation of funds to NIPERs at RE stage. The Committee also note that the Budget Speech for 2015-16 proposes three new NIPERs in Maharashtra, Rajasthan and Chhattisgarh but no budget provision has been made for them. The Committee are apprehensive that in the absence of adequate funds, it will be difficult for the Department to set up adequate and strong infrastructure for smooth running and functioning of NIPERs and to achieve its avowed objectives to nurture and promote quality and excellence in pharmaceutical education and research. The Committee are of the strong view that it is the responsibility of the Department to convince the Ministry of Finance ensuring optimum allocation of funds and to prepare a roadmap, in coordination with all stakeholders, for smooth execution of its projects. The Committee, therefore, recommends that the Department should strongly place its case before the Ministry of Finance to allocate budgetary allocation commensurate with the requirement for NIPERs. The Committee also recommend that the Department should also make concerted and coordinated efforts to address the constraints which are impeding the effective execution of NIPER projects and set up an institutional mechanism to monitor rigorously the progress of projects. The Committee would like to be apprised of the initiatives undertaken by the Department and the progress made in this regard.

#### REPLY OF THE GOVERNMENT

"1. The Department has taken a number of measures both to streamline Fund release system and to start construction projects of all new NIPERs and renovation of NIPER-Mohali. Under the new fund release system, this year till November, 2015 Rs.95.632 Cr was released against Rs.35.41 Cr during 2014-15 & Rs.45.07 Cr during 2013-14 illustrating the success of new initiative.

2. During the financial year 2015-16 an amount of Rs.210.00 Cr was allocated to the Department. However, there is a drastic cut of Rs.60.00 Cr and at RE stage only Rs.150.38 Cr has been allocated. As far as NIPER Division is concerned Rs.95.632 Cr has been released against allocation of Rs.141.96 Cr at BE stage. Request for allocation of additional funds will be demanded at 3<sup>rd</sup> Supplementary stage.

3. On optimum allocation:-

-DOP has been requesting for adequate allocation considering construction of NIPERs & faulty allocation but the actual budgetary allocation are very low.

-For 2016-17, Department submitted a proposal of Rs.1464.203 Cr. under Plan head.

4. Regarding new projects construction, NIPER-Guwahati project's foundation was laid on 30<sup>th</sup> May, 2015. Minimum annual requirement for NIPER-Guwahati is Rs.100 Cr. Short of funds badly affected Guwahati project. Similarly, NIPER-Ahmedabad foundation was laid on 16<sup>th</sup> December, 2015. Foundation for other NIPERs are in pipeline. Besides, SFC has approved Rs.249.00 Cr. Project for NIPER-Mohali but no money could be released for want

of funds. The Finance Ministry has been repeatedly impressed about the serious situation. It is afraid that non-provision of adequate budgetary allocation & release is badly affecting the credibility of systems."

### **Comments of the Committee**

(Please see Para No.7 of Chapter- I of the Report)

### **Recommendation No.2**

The Committee note that NIPERs offer courses to students in the Post Graduate level and PhD level in various disciplines like Biotechnology, Medicinal chemistry, Pharmaceuticals, Pharmacy Practice, Pharmacology & Toxicology etc. and the degrees offered by the NIPERs are well accepted in the pharmaceutical industries and institutions. A large number of passed out students are absorbed in companies and research institutes across the country as well as in abroad. While a number of these students are placed in responsible positions by the pharmaceutical industries through campus placements, others are pursuing higher education in reputed national and international institutions. However, the Committee are deeply distressed to note that except NIPER, Mohali and NIPER, Ahmedabad, all other NIPERs do not have regular/permanent/sanctioned faculty and staff and these NIPERs are running with the faculty and staff either on contractual basis or faculties invited from mentor institutes or other reputed institutes like PGI, Chandigarh, Guwahati University, Dibrugarh University etc. Even in NIPER, Mohali which has a complement of 73 sanctioned posts for non-academic side, only 46 posts are filled up and the remaining 27 posts right from the top level of Director to the lowest level of Assistant or Clerk/Typist are vacant. Similarly as per the information furnished to the Committee, 2 posts of Professor, 9 posts of Associate Professor and 23 posts of Assistant Professor are vacant in NIPER, Mohali. The Committee strongly feel that in the absence of regular staff, academic or non-academic, NIPERs could not be expected to attain excellence and quality in the field of pharmaceutical education and research. It is, therefore, imperative that all the regular/sanctioned posts are filled up without further delay. During the course of evidence, the Secretary of the Department of Pharmaceuticals had accepted that inadequate man power is one of the major constraints or critical issue which has hindered the growth of these institutions and needs to be decided. In this context, the Committee were informed that the Department of Pharmaceuticals has constituted an Academic Standard Committee on 27<sup>th</sup> March 2015 which is mandated to recommend the number of faculties and staff for creation of posts for all NIPERs except NIPER, Mohali. During the course of evidence, the Committee were informed that the Committee has finalized the report and they will be handing over the report within a week. On the basis of the report, the Department will create a number of teaching as well as non-teaching posts for all NIPERs and thereafter, the Department would be empowered to fill up the vacancies. It has also been committed that all these NIPERs will have required teaching as well as non-teaching staff within a period of six months. Further, the Department has constituted a Search-cum-Selection Committee for selecting candidates for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli. An advertisement seeking applications for the post of Directors has been issued on 01.07.2015 and the last date was 31.07.2015. According to the Department, the process of selection is expected to be completed in 3 months. It was also informed to the Committee that in case of NIPER, Mohali, a High Level committee has been constituted under the chairmanship of Secretary (Pharma) which is examining the appointment of each employee and the whole exercise is expected to be completed by the end of August 2015. In case of other NIPERs, once posts are created recruitment of regular faculty will be taken up. In view of the foregoing, the Committee recommend that the process of selection for the post of Directors in NIPER, Mohali; NIPER, Hajipur; NIPER, Hyderabad; NIPER, Guwahati and NIPER, Raibareli and for creation of requisite number of posts for all NIPERs except NIPER, Mohali and subsequent recruitment of suitable candidates to man these posts may be expedited within a fixed time frame. The Committee hope and trust that once these posts are filled up, NIPERs will be able to augment its efficiency to attain academic excellence and achieve its avowed objectives in the field of pharmaceutical education and research for which they were established in the country. The Committee would like to be apprised of the progress made in this regard.

## **Reply of the Government**

"Department of Pharmaceuticals has been taking up a number of measures to fully operationalize NIPERs viz.,

- (i) Constituted Search-cum-Selection Committee for the appointment of Directors at NIPER-Mohali, Guwahati, Hajipur, Hyderabad & Raebareli and it is expected that work is completed by January, 2016. The matter is being pursued with Search-cum-Selection Committee to expedite the process. Already regular Directors are there at NIPER-Ahmedabad & Kolkata.
- (ii) Constituted Academic Standing Committee to set norms for opening Departments and on number of faculty & other posts in NIPERs. It is expected that the committee will submit its report within the month of December, 2015. There upon Department will submit proposals to Ministry of Finance for creation of sanction posts immediately.
- (iii) Regarding NIPER-Mohali regularization of employees, the matter is being expedited in consultation with other Departments."

### **Comments of the Committee**

(Please see Para No.10 of Chapter- I of the Report)

**CHAPTER - III**

**OBSERVATION / RECOMMENDATION WHICH THE COMMITTEE DO NOT DESIRE TO PURSUE  
IN VIEW OF THE GOVERNMENT'S REPLY**

**-NIL-**

**OBSERVATIONS/RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT HAVE NOT BEEN ACCEPTED BY THE COMMITTEE AND WHICH REQUIRE REITERATION**

**Recommendation No.3**

The Committee note that NIPER has been given statutory recognition by an act of Parliament and declared as an Institute of National Importance. NIPERs are awarding degrees under NIPER Act, 1998. These degrees awarded by NIPERs are recognized by the Indian and foreign universities and students passed out from these institutes are well placed in Indian and foreign Pharmaceuticals industries. However, the Committee are distressed to note that M.S.Pharma degree awarded by NIPERs is not recognized by the University Grants Commission (UGC). The Committee are of the view that the courses offered by NIPERs are of wide importance and non-recognition of degrees viz M.S.Pharma degree by UGC, will adversely affect the career prospects of the students holding the degree. Non-recognition of the degree would also raise suspicion on the quality of education being imparted by NIPERs and may in turn affect the quantum of package being given to the passed out students on their placements by the companies. However, the Committee were informed that the Department has taken up the matter with UGC and Ministry of HRD and the same is expected to be resolved very soon. Notwithstanding the position stated above, the Committee would like to recommend that the Department should vigorously pursue the case and impress upon UGC and Ministry of HRD to grant recognition to degree awarded by NIPER under NIPER Act, 1998 without further loss of time to save the career prospects of several students passed out from these institutes. The Committee would like to be apprised of the progress made in this regard.

**Reply of the Government**

"To sort out the matter a meeting under the Chairmanship of Secy (P) was held on 6.8.2015. Secretary UGC attended the meeting but could not assure UGC recognition despite the fact the M.S degrees are being awarded by IISERs & IITs. Pharmacy Council of India has already recognized the degree and uploaded at their website. AICTE has already been requested to issue an advisory on NIPERs degree to be honoured by AICTE approved Institutes."

**Comments of the Committee**

(Please see Para No.13 of Chapter- I of the Report)

**Recommendation No. 5**

The Committee are distressed to note that most the NIPERs do not have adequate hostel facilities. In NIPER, Ahmedabad, separate hostel facility on double sharing basis to both boys and girls is hired as the mentor institute also does not have the hostel facility. In respect of NIPER-Guwahati, hostel facility on double sharing basis to both boys and girls has been provided on temporary basis. NIPER, Raebareli is operating in two places and therefore, hostels on sharing basis have been provided in rented accommodations. During the course of evidence, the Secretary of the Department has accepted the fact that the hostel facilities are not up to the standard and unless new buildings are constructed, it would be difficult to address the problem immediately. Further, due to lack of standard hostel facilities, NIPERs are not able to increase intake of students for admission in various disciplines run by the institutes. In this regard the committee are not convinced with the explanation of the Department on the issue. The Committee, therefore, recommend that good and standard hostel facilities should be provided to the students who intend

to pursue their higher education in various disciplines offered by NIPERs. The Committee would like to be apprised of the action taken in this matter.

### **Reply of the Government**

"At present except NIPER, Mohali all NIPERs are functioning under mentor Institutes using temporary hostel facility. Nevertheless, all the NIPERs are directed to provide good and standard hostel facilities within the limitations. NIPER-Hyderabad is using old IDPL students hostel for its own students."

### **Comments of the Committee**

(Please see Para No.19 of Chapter- I of the Report)



## CHAPTER - V

### OBSERVATIONS/ RECOMMENDATIONS IN RESPECT OF WHICH REPLIES OF THE GOVERNMENT ARE STILL AWAITED

#### Recommendation No.4

The Committee are deeply anguished to know that except NIPER-Mohali, presently all the six New NIPERs are still functioning with the assistance of Mentor Institutes even after a lapse of more than 7 years since 2007-2008. The Committee note that while the construction work of NIPER, Guwahati campus has since started from 30.05.2015, the construction work of NIPER, Ahmedabad is likely to start shortly. For NIPER, Hyderabad, the land has been given by the State Government in Genome Valley but a decision is yet to be taken as to whether the institute be set up in Genome Valley or in the IDPL complex itself where the institute is presently functioning. In the context of NIPER, Hajipur, the Committee note that the Institute is running under the mentorship of Rajendra Memorial Research Institute of Medical Sciences, Patna. The State Government of Bihar was requested for allotment of 100 acre land free of cost, for setting up NIPER at Hajipur. However, in spite of the matter being followed up with the State Government at Chief Minister and Chief Secretary level, the land has not been allotted for setting up full-fledged NIPER Campus at Hajipur. It was advised by the State that the institution may proceed with vertical construction on 12.43 acres of land already in possession of NIPER, Hajipur, along with 3 buildings. However, the existing area of land was not found sufficient for the purpose. The matter has again been taken up at the highest level but the issue is yet to be settled satisfactorily. As regards, NIPER, Kolkata, the State Government has allotted about 35 acres of land, free of cost for construction of NIPER Kolkata but demanded Rs.30.10 crores as development charges which can not be paid by the Ministry as the same is against the mandate of Cabinet Note. The matter is being pursued by the Department with the State Government at Chief Minister level and the same is yet to be resolved. In the context of NIPER, Raebareli, the Committee note that approximately 50 acres Land has been transferred in the institute's name. The Committee were also apprised by the Department during the course of oral evidence that State Government of Tamil Nadu has provided 100 acres of land for NIPER Institute at Madurai and the Department of Pharmaceuticals has immediately taken over the land and the process of construction of NIPER is being started. In view of the foregoing, the Committee are not satisfied with the snail's pace progress in the construction of campuses for New NIPERs. The very fact that even after a lapse of more than 7 years, these institutions do not have their own campuses clearly reflects the failure of the Department for timely acquisition of land for construction of campuses. Needless to say, in the absence of requisite infrastructure facilities, it would be difficult for NIPERs to achieve the quality and capability in the field of pharma education and research. The Committee, therefore, recommend that the Department should vigorously pursue with the respective State Governments to allocate land of requisite dimension within a fixed time frame and for this purpose the Department may consider to create a Special Cell to monitor and pursue vigorously with the States for acquisition of land. The Committee also recommend that the process of construction work in respect of NIPERs for which land has already been acquired should be expedited and be completed with in a fixed time frame. The Committee would like to be apprised of the initiatives taken by the Department in this regard.

#### Reply of The Government

1. NIPER-Raebareli -Government of U.P has allocated 50 acres of land for NIPER, Raebareli.
2. NIPER-Kolkata -Government of West Bengal has been requested to allocate 100 acres of land free of cost without encumbrance. The matter has been followed up vigorously with the State Government. However, response from the State

Government is yet to be received. Both Union Minister & Secretary have taken up the matter with Chief Minister of West Bengal & Chief Secretary respectively. Regrettably, the Government of West Bengal earlier allocated 35 acres and now offers only 30 acres. The 30 acres is totally insufficient. Recently, Union Minister (C&F) has written a letter dated 10.12.2015 to the Chief Minister, Government of West Bengal and similarly Secretary(Pharma) has also written to the Chief Secretary of West Bengal to allocate 100 acres of land at Kalyani. The matter is being pursued with State Government.

### 3. NIPER, Hajipur (Bihar)

- I. Based on the firm assurances given in writing by the State Government of Bihar for allotment of 100 acre land free of cost, vide letter No. dated 29/5/2006 and 28/8/2006 by the Industrial Development Commissioner Govt. of Bihar this Department set up NIPER at Hajipur in 2007 under the mentorship of Rajendra Memorial Research Institute of Medical Sciences (RMRIMS), Patna. Since, 2007, NIPER is functioning in the EPIP Campus, BIADA Industrial Area, Hajipur. State Govt. has, however, not yet allotted the land for setting up full-fledged NIPER Campus at Hajipur, in spite of the matter being followed up with the State Govt. at Chief Minister and Chief Secretary level.
- II. In the Eastern Zonal Council meeting held on 16.01.2015 chaired by Union Home Minister, the matter was taken up and State Government reiterated their view that 50 acre of land around Patna is not available and that the NIPER campus at the present site may be constructed vertically. However, Director, NIPER, Hajipur pleaded that the existing area of land will be insufficient as staff quarters and research programs, sports facility etc need more space.
- III. Establishment of NIPER will be a great addition to the educational infrastructure of any State. However, since 2007 NIPER, Hajipur is functioning from the premise of its mentor institute, and facing acute shortage of accommodation and is unable to plan construction of full-fledged campus for providing inter-alia all essential infrastructure facilities essential for quality education at Post Graduate level and Ph.D in Pharmaceutical Sciences.
- IV. DO letters have also been written on 29.6.2015 and 8<sup>th</sup> September, 2015 by Hon'ble Minister (C&F) to the Chief Minister of Bihar.

#### **Comments of the Committee**

(Please see Para No.16 of Chapter- I of the Report)

#### **Recommendation No.6**

The committee note that NIPERs conduct regular education programmes for academia and industry in various disciplines and help the Indian Pharmaceutical Industry in solving Research & Development (R&D) related requirements. NIPER, Mohali has identified certain diseases which are neglected by the Western world but are of immense importance in India and the rest of the developing world, as its thrust areas. These are tuberculosis, malaria, kalaazar and the lifestyle disease diabetes. Besides, NIPER, Mohali also carries out research in the areas of drug development, delivery and formulations, natural products and traditional medicine, etc. In NIPER, Ahmedabad more than 200 new chemical entities of leads are designed, synthesized and screened for diabetes, tuberculosis and anti-cancer potential. NIPER-Guwahati conducts research in different areas of pharmaceutical sciences keeping in view the national and local leads in the fields of Biotechnology, Pharma Practice and Pharmacology. In NIPER Hajipur research work is being carried out in the fields of Biotechnology, Pharmacoinformatics and Biostatistics. In NIPER,

Hyderabad the research activities are mainly focused on Integrated Drug Discovery Programmes aimed at discovering new drug candidates in Cancer, Inflammatory Diseases, Metabolic disorders and Infectious diseases, Computer Aided Drug Design to support the medicinal chemistry in designing new chemical entities, development of various in vitro and in vivo biological screens for evaluating the synthesized new chemical entities, Drug Metabolism and Pharmacokinetic studies (DMPK), Development of novel process technologies for bulk drugs, Intermediate and APIs and Novel drug Delivery Systems: Nanotechnologies. NIPER, Mohali has also published 1950 research papers. Similarly, NIPER, Ahmedabad has published 58 and NIPER, Guwahati has published 50 research papers. NIPER Hajipur, NIPER Hyderabad, NIPER Kolkata and NIPER Raebareli have published 13, 150, 16 and 14 research papers respectively. Notwithstanding the position stated above, the fact remains that most of the NIPER institutes lack state of the art infrastructure for undertaking research work. Research infrastructure in NIPER, Mohali has become obsolete and needs comprehensive overhauling/innovation. In NIPER, Ahmedabad infrastructure i.e. laboratory, equipment etc., require augmentation. NIPER, Guwahati lacks basic infrastructure for research such as animal house, biotechnology laboratory and students are using library and other infrastructural facilities of Mentor Institution and the same is the case in NIPER, Kolkata and NIPER, Rae Bareli where no research activity is being carried out. The Committee also note that not a single patent has been filed/approved by NIPERs with the exception of NIPER, Mohali. This clearly shows that the quality of research work being undertaken by NIPERs in pharma sector is not upto to mark. The Committee feel that the research in medicine and Pharmaceuticals sector is critical for developing country like India where qualitative and economical drug availability is important for common people. The Committee, therefore, recommend, that all NIPERs should be equipped with state of the art research infrastructure and facilities so that they could undertake research work in areas of drug development, and formulations, etc. resulting in high quality drugs and medicines which are affordable to the common man. The Committee would like to apprise of the initiatives undertaken by the Department in this regard.

### **Reply of the Government**

Except Mohali all NIPERs operated from Mentor Institutes. Besides, inadequate budgetary allocations is affecting the R&D of NIPERs in their construction & manpower. The matter has been rigorously pursued with Ministry of Finance. For 2016-17 Department submitted a proposal of Rs.1464.203 Cr for NIPERs.

### **Comments of the Committee**

(Please see Para No. 22 of Chapter- I of the Report)

**NEW DELHI;**  
**17 February, 2016**  
**28, Phalguna, 1937 (Saka)**

**(ANANDRAO ADSUL)**  
**Chairperson**  
**Standing Committee on**  
**Chemicals and Fertilizers**

**MINUTES OF THE EIGHTH SITTING OF THE  
STANDING COMMITTEE ON CHEMICALS & FERTILIZERS  
(2015-16)**

The Committee sat on Thursday, the 28<sup>th</sup> January, 2016 from 1200 hrs. to 1230 hrs. in Committee Room 'C', Parliament House Annexe, New Delhi.

**PRESENT**

**Shri Anandrao Adsul - Chairperson**

**MEMBERS**

**LOK SABHA**

2. Smt. Anju Bala
3. Smt. Veena Devi
4. Shri R. Dhruvanarayana
5. Shri K. Ashok Kumar
6. Shri S. Rajendran
7. Shri Chandu Lal Sahu
8. Dr. Uma Saren
9. Shri Tasleem Uddin
10. Smt. Rekha Arun Verma

**RAJYA SABHA**

11. Dr. M. S. Gill
12. Shri Narayan Lal Panchariya
13. Dr. Sanjay Singh
14. Shri Palvai Govardhan Reddy
15. Shri Mansukh L. Mandaviya

**SECRETARIAT**

1. Smt. Rashmi Jain - Joint Secretary
2. Shri A.K. Srivastava - Director

2. At the outset, the Hon'ble Chairperson welcomed the members of the Committee.
3. The Committee thereafter took up for consideration the Two Action Taken Reports on the subjects 'Movement of Fertilizers and Monitoring System' (Department of Fertilizers) and 'Functioning of National Institutes of Pharmaceutical Education and Research, (NIPER)' of the Ministry of Chemicals and Fertilizers (Department of Pharmaceuticals).
4. While the draft ATR on the subject 'Movement of Fertilizers and Monitoring System' was adopted without any modification or amendments, the draft ATR` on the subject 'NIPER' was adopted by the Committee with minor modifications.
5. The Committee authorised the Chairperson to make consequential changes, if any, arising out of the factual verification of the Action Taken Reports by the Department of Fertilizers and Department of Pharmaceuticals of the Ministry of Chemicals and Fertilizers.

***The Committee then adjourned.***

## Appendix - II

**(Vide Para 3 of the Introduction)**

**ANALYSIS OF ACTION TAKEN BY THE GOVERNMENT ON THE RECOMMENDATIONS CONTAINED IN THE TWELFTH REPORT (SIXTEENTH LOK SABHA) OF THE STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS (2014-15) ON THE SUBJECT FUNCTIONING OF NATIONAL INSTITUTES OF PHARMACEUTICAL EDUCATION AND RESEARCH (NIPER) OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (DEPARTMENT OF PHARMACEUTICALS)**

I	Total No. of Recommendations	6
II	Observations / Recommendations which have been accepted by the Government: (Vide Recommendation Nos. 1 and 2 )	2
Percentage of Total		33.33%
III	Observations / Recommendations which the Committee do not desire to pursue in view of the Government's reply:- NIL	00
Percentage of Total		0
IV	Observations / Recommendations in respect of which reply of the Government have not been accepted by the Committee: (Vide Recommendation Nos. 3 and 5 )	2
Percentage of Total		33.33%
V	Observations / Recommendations in respect of which final replies of the Government are still awaited: (Vide Recommendation No. 4 and 6)	2
Percentage of Total		33.33%